## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1297/2019 & IA 1632/2019 in DFR No. 2201/2019 (IA 1297/2019 - For condonation of delay in filing the Appeal & IA 1632/2019 - For condonation of delay in refiling the Appeal)	Tripura State Electricity Corporation Limited VS North Eastern Electric Power Corporation Limited & Ors.	<b>2201/2019</b> Dated 16/07/2019	18/09/2019		25/09/2019 Court - 1
2	RP No. 6/2019	Siddhath Balakrishna Varma VS Maharashtra Electricity Regulatory Commission & Ors.	<b>2262/2019</b> Dated 19/08/2019	19/09/2019		25/09/2019 Court - 1
3	IA 1505/2019 in DFR No. 2248/2019 (IA 1505/2019 - For condonation of delay in filing the Appeal)	Limited VS Haryana	<b>2248/2019</b> Dated 13/08/2019	19/09/2019		25/09/2019 Court - 1
4	IA 1570/2019 in DFR No. 2265/2019 (IA 1570/2019 - For condonation of delay in filing the Appeal)	VS Central	<b>2265/2019</b> Dated 20/08/2019	19/09/2019		25/09/2019 Court - 1